

**NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH**

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP(C/ACT)/5/KOB/2022
SECTION	241, 242 C/ACT
NAME OF PARTIES	KOLENCHERY BABY DEVASSY V/S TMT GRANITES PVT LTD & 4 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	HARI KUMAR G NAIR, AKHIL SURESH, ANU BALAKRISHNAN NAMBIAR.
RESPONDENTS ADVOCATE/ PROFESSIONAL	MALIEKAL THOBIAS POWELL.

02 May 2024

ORDER

COMP APPLN/14/KOB/2022 in CP(C/ACT)/5/KOB/2022

List this matter for further consideration on **08.07.2024**.

CP(C/ACT)/5/KOB/2022

Learned Counsel, Mr. Akhil Suresh appears physically on behalf of the Petitioner. None appears on behalf of the respondents.

At the request of the Counsel appearing on behalf of the Petitioner, list this matter for further consideration on **08.07.2024**.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**